

दिल्ली में धर्मपुरा में मकान का गिरना

1649. श्री हरबयाल बेवगुण :
 श्री जगन्नाथ राव जोशी :
 श्री हुकम चन्द कछवाय :
 श्री प्रकाशवीर शास्त्री :
 श्री रामसिंह अयरवाल :
 श्री स० मो० बनर्जी :

क्या गृह-कार्य मंत्री 24 मई, 1967 के अतारांकित प्रश्न संख्या 123 के उत्तर के संबंध में यह बताने की कृपा करेंगे कि:

(क) क्या दिल्ली में धर्मपुरा में एक मकान के गिरने के कारणों की जांच करने के लिये नियुक्त किये गये आयोग ने अपना प्रतिवेदन दे दिया है;

(ख) यदि हां, तो क्या निष्कर्ष निकाले गये हैं और क्या सिफारिशें की गई हैं; और

(ग) इस सम्बन्ध में सरकार की क्या प्रतिक्रिया है ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री विद्या चरण शुक्ल) : (क) से (ग). एक विवरण सभा-पटल पर रखा गया है। [सभा-पटल पर रखा गया। देखिये संख्या LT—552/67]

Mediation Offer by Churches

1650. Shri Sheopujan Shastri:
 Shri Madhu Limaye:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Christian Churches have made mediation offer to Government in regard to the Mizo disturbances;

(b) whether the Assam Government have rejected the offer; and

(c) the reaction of Government thereto?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir.

(b) and (c). The position of the Government in the matter has been that there could be no question of entertaining any proposal for a discussion with the Mizo underground until they lay down their arms.

Titles conferred by British

1651. Shri Sheopujan Shastri:
 Shri Madhu Limaye:

Will the Minister of Home Affairs be pleased to state:

(a) whether after the achievement of Independence Indians were allowed to retain their titles conferred by the British such as Knighthoods, Lordships etc.;

(b) whether Lord Sinha was allowed to retain his membership of the House of Lords and participated in the deliberations of a House of Parliament of a country which held us in bondage for nearly 200 years; and

(c) whether Government propose to reconsider the whole position and take appropriate administrative and legislative action to abolish these old titles and memberships?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) The use of such titles in official documents was discontinued after Independence; but it was not considered necessary to require the holders to surrender the titles.

(b) No such permission was required.

(c) Legislative action at this stage is not considered necessary; administrative action has already been taken.

Automatic Telephone Exchange, Bareilly

1652. Shrimati Savitri Shyam: Will the Minister of Communications be pleased to state:

(a) whether there is a proposal for